

2023
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 5793 - A

Dated, Calcutta, the 15th September, 2023

**From : Chaitali Chatterjee (Das),
Registrar General,
High Court at Calcutta.**

To : 1) The District Judge of all Districts including Andaman & Nicobar Islands,
2) The Chief Judge, City Civil Court, Calcutta,
3) The Chief Judge, City Sessions Court, Calcutta,
4) The Chief Judge, Presidency Small Causes Court, Calcutta,
5) The Principal Secretary, Judicial Department, Govt. of West Bengal,
6) Members of the Registry of this Hon'ble Court
including the Circuit Benches at Port Blair and Jalpaiguri,
7) Director, West Bengal Judicial Academy.

Sub : Filling up the post of Presiding Officer in Central Government Industrial Tribunal-cum-Labour Court at Kanpur and Chandigarh-I.

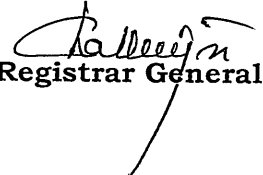
Sir/Madam,

With reference to the subject captioned above, I am directed to circulate a vacancy circular bearing File No.A-11016/05/2023-CLS-II(E) dated 29.08.2023 in its entirety, issued by the Under Secretary to the Govt. of India, Ministry of Labour and Employment, inviting willingness for filling up of the post of Presiding Officer in the Central Government Industrial Tribunal-cum-Labour Court at Kanpur and Chandigarh-I. The said circular has also been uploaded in the official website of this Hon'ble Court (www.calcuttahighcourt.gov.in) for information of all concerned.

In this context, I am to request you to inform the eligible Judicial Officers in this regard to forward their applications (in prescribed proforma), along with requisite documents, as sought for, to this office **on or before 30.09.2023**, so that the same may be transmitted to the concerned authority in time after completion of all the formalities at this end.

Enclosure: As stated.

Yours faithfully,


Registrar General